

## **National Institute of Sugarcane and Sugar Technology (Hostel Superintendent) Recruitment Rules, 1999**

### CONTENTS

1. Short title and commencement
2. Number of posts, classification and scale of pay
3. Method of recruitment, age limit and other qualifications
4. Disqualification
5. Power to relax
6. Saving

### **SCHEDULE 1 :- SCHEDULE 1**

## **National Institute of Sugarcane and Sugar Technology (Hostel Superintendent) Recruitment Rules, 1999**

G.S.R. 278.-In exercise of the powers conferred by the proviso to Article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Hostel Superintendent in the National Institute of Sugarcane and Sugar Technology, Man, under the Department of Sugar and Edible Oils, Ministry of Food and Consumer Affairs, namely:-

### **1. Short title and commencement :-**

(1) These rules may be called the National Institute of Sugarcane and Sugar Technology (Hostel Superintendent) Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the Official Gazette.

### **2. Number of posts, classification and scale of pay :-**

The number of the said posts, its classification and the scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule attached to these rules.

### **3. Method of recruitment, age limit and other qualifications**

**:-**

The method of recruitment, age limit, qualifications and Other matters related thereto shall be as specified in columns (5) to (14) of the said Schedule.

#### **4. Disqualification :-**

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with another person.

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person. from the operation of this rule.

#### **5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order and for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

#### **6. Saving :-**

Nothing in these rules shall affect reservations of age Him it and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

#### **SCHEDULE 1**

#### **SCHEDULE 1**

SCHEDULE			
Name of Post	Number of Posts	Classification	Scale of Pay
(1)	(2)	(3)	(4)
Hostel Superintendent	01* (1999)	General Central Service Group	Rs. 5500-175-9000
	* Subject to variation	'B', Non-gazetted. Non-	
	dependent on workload.	Ministrial.	